

DIVISION BENCH

P-106

COURT - II

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/64(KB)2021

IA(I.B.C)/1330(KB)2022, IA(I.B.C)/1523(KB)2022,

IA(I.B.C)/914(KB)2022, IA(I.B.C)/230(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	M/S. SREENATH FINVEST PVT LTD VS M/S. PAMI METALS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Shaunak Mitra, Adv.] For RP

Mr. Jitendra Lohia, RP] in person

Mr. Anuj Singh, Adv.] For SRA(Respondent No. 16 in IA 1528/2022)

Mr. Aman Agarwal, Adv.]

Ms. Urmila Chakraborty, Adv.] For Applicant in IA 1523

ORDER

1. Ld. Counsel for the parties present.
2. **IA(IBC)/1523/KB/2022-** Reply affidavit has been filed by the RP. CoC to file reply affidavit within two weeks. Hard copy of the reply affidavit made available to the Registry. List the matter on **21/02/2023**.
3. **IA(IBC)/230/KB/2022-** According to the Ld. Counsel for the RP, only some comments have been provided by the applicant. Let the same be taken into consideration by the RP. List the matter on **21/02/2023**.
4. **IA(IBC)/914/KB/2022-** Ms. Urmila Chakraborti, Ld. Counsel for the applicant praying for filing reply affidavit within **two week**. At request, two weeks' time is granted for the same. List the matter on **21/02/2023**.

5. **IA(IBC)/1330/KB/2022-** In the order dated 5th December, 2022 at page no. 2 para 5 IA no. is corrected to be read as IA(IBC) 1330/KB/2022. Rest of the order remains same.
6. List the matter on **21/02/2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)